approval for a district with population exceeding 20 lakhs if proposals from other districts are not forthcoming.

(d) The Ministry of Road Transport and Highways shall provide one-time assistance to the extent of 50% of the project cost, subject to a maximum of ₹ 1.00 crore, for setting up the DTC.

(e) For sanctioning of the project, the applicant agency will submit the Detailed Project Report (DPR). The DPR will contain the details of employment to be generated. However, it is expected that there will be direct employment generation for around 10-15 persons per centre. The training granted by these centres would result in skilling and employment.

Completion of KMP Expressway

3944. SHRI SUSHIL KUMAR GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the completion of Kundli-Manesar-Palwal (KMP) Expressway is lagging far behind schedule;

- (b) if so, the schedule set for its completion;
- (c) the details of difficulties in the way of its early completion;

(d) the total length of this Expressway and the length that has been completed till date; and

(e) the steps taken for the early completion of KMP Expressway?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) The construction of Kundli-Manesar-Palwal (KMP) Expressway being done by the Government of Haryana. Total length of the stretch is 135.65 Km. Earlier the work for development of KMP Expressway was awarded in year 2006; however, the contract was terminated in 2015. Subsequently, in pursuance to the order of Hon'ble Supreme Court and decisions taken by Government of Haryana, the work of KMP Expressway has been divided into two sections namely Kundli-Manesar section (83.32 Km) and Manesar-Palwal section (52.33 Km). The work of Manesar-Palwal section has already been completed on 31.03.2016. The work of Kundli-Manesar section has been awarded with scheduled date of completion as February, 2019.